

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 3782
TO BE ANSWERED ON 8.12.2016

Encroachments on Government Land

3782. SHRI SUSHIL KUMAR SINGH:

Will the Minister of COAL be pleased to state:

- (a) whether the Government is aware about the encroachments on Government land of Bharat Coking Coal Limited (BCCL) and Central Coalfields Limited(CCL)with connivance of coal management and local authorities;
- (b) if so, the details thereof along with the number of such cases reported to the Government and CIL during the last three years and the current year, company-wise; and
- (c) the action taken/proposed to be taken by the Government against the guilty persons in this regard?

A N S W E R

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER, MINES AND NEW AND RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) to (c) : Coal India Limited has informed that there is no case of encroachment on Government land of Bharat Coking Coal Limited(BCCL) and Central Coalfields Limited(CCL) in connivance with management of these Coal Companies and local authorities.
